

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.335/2016

(Arising out of impugned final judgment and order dated 17/09/2015 in WC No. 53532/2015 passed by the High Court Of Judicature at Allahabad)

EXECUTIVE ENGINEER, ELECTRICITY DISTRIBUTION
DIVISION-FIRST, DISTRICT MIRZAPUR

Petitioner(s)

VERSUS

SHANKAR DAYAL SINGH

Respondent(s)

(With appln. (s) for exemption from filing O.T. and interim relief)

Date : 19/01/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr. Pradeep Misra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Until further orders, the operation of the impugned judgment and order dated 17.09.2015 passed by the High Court in Writ C. No.53532 of 2015, shall remain stayed.

(Sanjay Kumar-II)
Court Master

(Indu Pokhriyal)
Court Master